

Crl.A.No. 642 OF 1996
ITEM No.109

Court No.5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.642 OF 1996

Kishorebhai Khamanchand Goyal ... Appellant (s)

VERSUS

State of Gujarat and Anr. ... Respondent (s)
(With office report)

Date : 15/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. Rajesh Mahale,Adv.

For Respondent (s)Mr. Moullick Nanavati,Adv.
Ms. Sadhna Sandhu,Adv.
Ms. Hemantika Wahi,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Rajesh Mahale, learned counsel appearing for the appellant started his arguments at 3.00 P M and concluded at 3.40 PM. Thereafter, Mr. Moullick Nanavati, learned counsel appearing for the State made his submissions upto 3.50 PM.

Arguments concluded. Judgment reserved.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master

LIST OF BOOKS REFERRED

- 1.1996 (3) SCC 15 at 28
- 2.AIR 1970 Patna, 269 at 271
- 3.AIR 1968 Patna 200
- 4.AIR 1971 (1) SC 442
- 5.AIR 1954 SC 752
- 6.AIR 1989 (3) SC 537
- 7.AIR 2001 (8) SC 257
- 8.1956 SCR 393 at 423